National Adult Education Programme which was launched in 1978 applies both to urban and rural areas. It is too early to make an assessment of its success in achieving its objects. The Programme has, however, been reviewed by a Review Committee under the Chairmanship of Dr. D. S. Kothari which was appointed in October, 1979 to go into all aspects of the Programme. The recommendations of this Committee are under consideration of the Government.

- 2. An amount of Rs. 200 crores was allocated in the Education Budget for a five years period (1978—83) to be equally shared by the State Governments and the Central Government, to cover 100 million illiterates mainly in the age group 15—35. During the years 1978-79, 1979-80, an amount of Rs. 32.12 crores only had been spent by the Union Ministry of Education and the State Governments on this Programme.
- 3. An amount of Rs. 1.11 crores (approx.) was sanctioned for adult education programmes in Karnataka during the years 1978—80 by the Union Ministry of Education.

## Paper quota for the Dakshin Bharat Hindi Pracharini Sabha

\*306. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of EDU-CATION be pleased to state:

- (a) the quantity of each type of paper allotted to the Dakshin Bharat Hindi Pracharini Sabha, Madras, for their publication works during the last three years, year-wise;
- (b) whether it is a fact that the publication work of the Sabha has been increasing during the last several years and whether the Sabha has requested the Central Government to increase the quota of paper, if so, what are the details thereof;
- (c) whether any decision has been taken by Government thereon; if so, what are the details in this regard; and

(d) if the answer to part (c) above be in the negative, by when a decision is expected to be taken in the matter?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRIS, B. CHAVAN: (a) The following quantities of concessional variety of white printing paper were allotted to the Dakshin Bharat Hindi Prachar Sabha during the last three years through the Government of Tamil Nadu:

1978-79—20 tonnes 1979-80—10 tonnes 1980-81—40 tonnes

(b) to (d) According to the Dakshin Bharat Hindi Prachar Sabha, the number of students who appeared for various examinations conducted by it is on the increase every year. As such, to meet the demand of the students, the number of copies of each title to be printed is increasing. The request for allotment of more concessional paper has been received only recently. The request will be considered on the basis of the availability of paper.

## Second Self Finance Scheme

\*307. SHRI Ng. TOMPOK SINGH: SHRI M. BASAVARAJU:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that some applican's duly registered under the Second Self Financing Scheme of the D.D.A. who had applied for allotment of category II flats for the draw held on the 20th February, 1981 have been left out; and
- (b) if so, what are the reasons therefor and what steps are being taken to a lot flats of the said category to such applicants according to their seniority?

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THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) 295 persons of category II from Second Self-Financing Scheme could not get allotment because of the limited number of flats available in the areas of their choice. Another lot of 1038 flats in category II has been re eased. The left over persons can apply for allotment for these flats.

## Allocation of foodgrain<sub>S</sub> to Karnataka under the National Rural Employment Programme

\*308. SHRIMATI MONIKA DAS: Wili the Minister of RURAL RECON-STRUCTION be pleased to state:

- (a) the quantum of foodgrains allocated to Karnataka under the National Rural Employment Programme during 1980;
- (b) the quantum of foodgrains likely to be allocated under the said programme during 1981;
- (c) whether the Government of Karnataka have requested the Central Government to increase the allocation of foodgrains under the above programme; and
- (d) if so, what is the Central Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) In addition to the unutilised balance of 26,325 M.Ts. carried over from the previous year, a fresh allocation of 32,000 M.Ts. of foodgrains has been made to the Government of Karnataka during the year 1980-81 under the Food for Work/National Rural Employment Programme.

(b) Allocations of foodgrains under National Rural Employment Programme are made for the financial year and not the calendar year. Accordingly, allocation for 1981-82 will be made at the commencement of the year.

(c) and (d) A request for additional allocation of foodgrains for relief works, in flood affected areas on the one side and scarcity-hit areas on the other, was received from the State some time back. Such relief measures being out side the scope of normal National Rural Employment Programme and the resources under the programme being allocated strictly according to pre-determined criteria, it was not possible to make any further allocation of this State

## Purchase of onions by NAFED

\*309. SHRI T. BASHEER: SHRI ARVIND GANESH KULKARNI:

Will the Minister of AGRICUL-TURE be p'eased to state:

- (a) whether Government have received any complaints that the purchase of onions by NAFED during 1979-80 and 1980-81 has mostly been done through traders and if so, what is the percentage of direct purchase from farmers and the percentage of purchases through other agencies including cooperatives;
- (b) how much of the quantity purchased was graded "fair", "average" and "not acceptable" and what were the prices paid;
- (c) whether there is any proposal under Government's consideration to improve purchase operation of the NAFED; and
- (d) if so, what are the details in this regard?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): (a) No, Sir. NAFED has been/is purchasing onion only through the Cooperative Marketing Federations/Primary Cooperative Marketing Societies in regulated markets.